CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 03/12/2018

O.A./260/702/1995 K P YADAV
M.A./260/384/2018 -V/SORDER DT 17.02.2003 MAY M/O RAILWAYS
KINDLY BE PERUSED

KINDLY BE PERUSED

ITEM NO:37

FOR APPLICANTS(S) Adv.: None appears for the applicant

FOR RESPONDENTS(S) Adv.: Mr. R. C. Rath

Notes of The Registry	Order of The Tribunal	
	Mr. R. C. Rath, Ld. Counsel is present and submitted that he is appearing for the Railway Respondents in this case.	
	Registry is directed to reflect the name of Mr. R. C. Rath, Ld. Counsel for the Railway Respondents in the place of Mr. T. Rath in the cause list in future. This is an year old case of 1995. It is seen from the record, on previous dates, no one is appearing on behalf of the applicant. In view of this, it is presumed that the applicant is not interested to pursue this matter. Hence, the O.A is dismissed for default.	
	Registry is directed to sent a copy of this order to the Ld. Counsels for the applicant so also Respondents.	
	(SWARUP KUMAR MISHRA) MEMBER (J)	(GOKUL CHANDRA PATI) MEMBER (A)
	pms	